GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3406
ANSWERED ON:18.03.2013
ENCROACHMENT ON FOREST LAND
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large portion of forest land in encroached upon;
- (b) if so, the details thereof, State- wise; and
- (c) the steps taken by the Government to retrieve the encroached land?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to (c) The details of forest area under encroachment are given in Annexure. Protection and management of forest is the responsibility of State/UTs Governments. The action to retrieve the encroached forest land is taken by the State/UTs Governments as per the law.